

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 894
TO BE ANSWERED ON 28.04.2016

STATUS OF SECC

894. SHRIMATI KAMLA DEVI PAATLE:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the present status of the SocioEconomic and Caste based Census (SECC) undertaken by the Government to identify the people living below poverty line in the country and the time by which the data on the census is likely to be published;
- (b) the details of the people living below poverty line in the country based on SECC data, State/UT-wise;
- (c) the details of norms/guidelines adopted by the Government to identify the families/people living below poverty line throughout the country;
- (d) the details of the amount allocated, released and spent for conducting census as on date;
- (e) whether the States have raised demand for additional amount for completion of census; and
- (f) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI SUDARSHAN BHAGAT)

(a) to (c): The Ministry of Rural Development launched a combined Socio Economic and Caste Census (SECC) in 2011 to generate a large number of socio and economic indicators for ranking of households across the country for both rural & urban areas. On July 3, 2015, Government released online (<http://secc.gov.in>), the provisional data from the Socio Economic and Caste Census (SECC) 2011 for Rural India. Enumeration has been completed and Final List has been published by all the States/UTs. SECC 2011 provides data on households regarding various aspects of their socio-economic status – housing, land-holding/landlessness, educational status, status of women, the differently able, occupation, possession of assets, SC/ST households, incomes, etc. SECC 2011 data captures respondent based disclosures on socio economic status of 17.97 crore rural households which has allowed automatic exclusion of 07.07 crore (39.36 %) of households as not poor on the basis of 13 parameters, automatic inclusion of 0.16 crore (0.91 %) households as poorest of the poor on the basis of 5 parameters and grading of deprivation of 8.70 crore (48.53%) of rural households on the basis of seven criteria.

(d): So far, Rs.4633/- Crore has been allocated for conducting the census, out of which an amount of Rs. 4049.74. Crore has been spent.

(e) & (f): Yes, Madam. Some States/UTs have requested for additional funds over and above the estimated requirements. These States/UTs are Assam, A&N Island, Dadra & N.H., Daman & Diu, Gujarat, Himachal Pradesh, Kerala, Madhya Pradesh, Maharashtra, Manipur, Meghalaya, Mizoram, Nagaland, Tripura and West Bengal.
